

को जो मकान सरकार ने दिये हैं उन में से कुछ ऐसे लोग भी हैं जो किराये पर दूसरों को मकान लगाये हुये हैं और ज्यादा किराया वसूल करते हैं ?

**श्री ए० पी० जैन :** जी हां, बहुत काफी ऐसे आदमी हैं जिन्होंने इस तरह मकान को किराये पर लिया और दूसरों को किराये पर उठा दिया। इस चीज से मुझ को भी शुरू में परेशानी पैदा हुई और मैं ने एक नोटीफिकेशन जारी किया कि वह लोग जिन्होंने हम से मकान किराये पर लिया है और दूसरों को उठा दिया है वह खुद इस बात की इतिला हम को दे दें और अगर उन के पास एक से ज्यादा मकान है तो उन को इस बात का मौका दिया जायेगा कि वे अपनी जरूरत के लिये जो मकान चाहें रख लें। लेकिन इस का नतीजा कुछ अच्छा नहीं निकला। लोगों ने इस की इतिला नहीं दी। इस के बाद हम ने दूसरा नोटीफिकेशन जारी किया कि जो लोग उस मकान में बैठे हुए हैं यानी जिन को किराये पर उठा दिया गया है अगर वह इतिला देंगे तो उन से बराहारास्त हम ताल्लुक कायम कर देंगे और यह बीच के जो आदमी हैं उन को हटा देंगे या जो आदमी हम को इस बात की इतिला देंगे कि मकान को दूसरों को किराये पर उठा दिया है या मकान को बन्द कर के चले गये हैं या इस्तेमाल नहीं कर रहे हैं तो उन शरायत के मुताबिक जिन के मुताबिक उन को मकान दिये गये थे उन को उठा दिया जायगा।

#### DISPLACED PERSONS IN ANDAMANS

\*882. **Shri S. C. Samanta:** Will the Minister of Rehabilitation be pleased to state:

(a) whether any fresh batch of displaced persons has been sent to the Andaman Islands;

(b) the total number of displaced persons settled there up to the 31st March, 1952;

(c) how many have come back up to 31st March, 1952;

(d) what new facilities have been made available to the displaced persons up to date; and

(e) whether any fresh batch will be sent there in the near future?

**The Minister of Rehabilitation (Shri A. P. Jain):** (a) Yes.

(b) 389 families.

(c) 48 families.

(d) No new facilities have been offered.

(e) The West Bengal Government intend to send 125 families to the Andamans this year.

**Shri S. C. Samanta:** May I know, Sir, whether any loan or grant from the Rehabilitation Finance Administration has been given to displaced persons there?

**Shri A. P. Jain:** Sir, I have no definite knowledge, but I presume that no advances have been made from the Rehabilitation Finance Administration. Families who are selected for the islands are either sent for urban rehabilitation or for rural rehabilitation. Each of these families is granted a loan and our general policy is that the person who has received one loan will not receive a second loan.

**Shri S. C. Samanta:** Is it a fact that loans have been asked for establishing colonies there?

**Shri A. P. Jain:** I have no knowledge, Sir. In fact, the Rehabilitation Finance Administration is not under my Ministry.

**Shri S. C. Samanta:** May I know, Sir, if the census figure taken in 1951 there and the figure already given by the hon. Minister differ?

**Shri A. P. Jain:** I would like to have notice, Sir.

**Shri A. C. Guha:** May I know if the general development plan for the Andamans will be adjusted with the rehabilitation programme also?

**Shri A. P. Jain:** Of course.

**Shri A. C. Guha:** May I know what is the programme for the rehabilitation of refugees in these islands?

**Shri A. P. Jain:** Sir, in fact, a number of plans have been drawn up and they have to be varied from time to time. Now it is proposed that on the land which is reclaimed from forests, refugees will be rehabilitated. A certain

number of urban refugees will also be sent.

**Shri Badshah Gupta:** May I know, Sir, the special difficulties due to which they have returned to India again?

**Shri A. P. Jain:** Forty-eight families have returned. The reasons are said to be three-fold: (1) Some of the businessmen who went there were not industrious—and hard work is essential in a comparatively undeveloped place like Andamans; (2) Some displaced persons could not adjust themselves to the new environments and returned to India; and (3) Some of these displaced persons who had been sent to Andamans got information from East Bengal that conditions had comparatively settled down there and they preferred to go back to their homes.

#### COFFEE (SALE PRICE)

\*83. **Shri P. T. Chacko:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that Government have directed the Indian Coffee Board that its propaganda units should sell coffee at the market rates;

(b) whether the Coffee Houses were not selling coffee at a rate lower than the market rate;

(c) whether Government have consulted the Indian Coffee Board before issuing this directive; and

(d) the reasons for giving such a direction?

**The Deputy Minister of Commerce and Industry (Shri Karmarkar):** (a) Yes, Sir; but Government's directive to this effect has been held in abeyance pending consideration of the representations received.

(b) Yes, Sir.

(c) The directive was the result of detailed but informal discussions held with some of the prominent members of the Indian Coffee Board.

(d) The reason for the issue of the directive was that it was found that it was no longer necessary to give a weightage to sales ex-Coffee Houses.

**Shri P. T. Chacko:** May I know, Sir, how the market price of coffee compares with the price at which the Coffee Board was selling coffee in retail inside Coffee Houses?

**Shri Karmarkar:** I should like to have notice, but the rate in the Coffee

Houses is very reasonable as compared with the market rate.

**Shri P. T. Chacko:** May I know whether any arrangements have been made to enable the producers to get the enhanced rate?

**Shri Karmarkar:** Sir, it gives me an opportunity to explain. The real purpose of attempting to shut coffee sales in coffee houses was that we now produce roughly about 20,000 tons and our internal consumption rose up to 19,000 tons, almost consuming the whole production. Prewar, out of a total of 16,000 tons we used to export 8,000 tons. So with a view to encourage export and also to help the producer we thought of discouraging sales via the coffee houses; also we did not want our people to be more addicted to coffee at the present moment. Obviously pending consideration of the representations, the directive was held in abeyance.

**Shri P. T. Chacko:** How much are we exporting?

**Shri Karmarkar:** This year, subject to correction, I think we have already allotted for export purposes about 1,200 tons and another 1,000 tons were recently allotted.

**Shri P. T. Chacko:** Am I to understand that the Government are intending to introduce coffee prohibition?

**Shri Karmarkar:** There is no question of prohibition, Sir.

**Mr. Speaker:** Order, order.

**Shri Velayudhan:** May I know, Sir, whether the price of coffee was increased because of advance bulk purchases by U.S.A. and U.K.?

**Shri Karmarkar:** I am afraid, Sir, my hon. friend has shot wide of the mark. The question does not relate to increase of price. The question related to discouragement of sales in coffee houses with a view to induce greater export.

#### SILK INDUSTRY

\*84. **Shri P. T. Chacko:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government are aware that the Silk Industry in India is faced with a hard struggle for existence on account of the fall in prices;

(b) whether the attention of Government has been drawn to criticisms that the violent fluctuations in prices are